# GOVERNMENT OF WEST BENGAL

#### LEGISLATIVE DEPARTMENT

# West Bengal Act II of 1985

# THE WEST BENGAL APPROPRIATION ACT, 1985.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the *Calcutta Gazette*, *Extraordinary*, of the 31st March, 1985.]

[31st March, 1985.]

An Act to authorise payment and appropriation of cretain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1985.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1985;

It is hereby enacted in the Thirty-sixth Year of the Republic of India, by the Legislature of West Bengal, as follows:—-

1. This Act may be called the West Bengal Appropriation Act, 1985.

Short title.

2. From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees one thousand and fifty-nine crores forty-two lakhs ninety-nine thousand five hundred and forty-six towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1985, in respect of the services and purposes specified in column 2 of the Schedule.

Issue of Rs. 10,59,42,99,546 out of the Consolidated Fund of West Bengal the year 1984.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1985.

Appropriation.

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#### (Schedule.)

#### SCHEDULE.

(See sections 2 and 3.)

(See sections 2 and 3.)					
1	2		3		
Demand :		S	Sums not exceeding		
Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
		Rs.	Rs.	Rs.	
	REVENUE ACCOUNT				
	A—General Services				
	(a) Organs of State				
1	211—State Legislatures	1,98,000		1,98,000	
Serial 2	212—Governor		1,75,000	1,75,000	
3	213—Council of Ministers	8,40,000		8,40,000	
	(b) Fiscal Services	1		į	
	(i) Collection of Taxes on Income and Expenditure	\$    -  -			
6	220—Collection of Taxes on Income and Expenditure.	2,39,000	• •	2,39,000	
	(iii) Collection of Commodities and Services				
10	239—State Excise	20,91,000		20,91,000	
13	245—Other Taxes and Duties on Commodities and Services	54,71,000	• •	54,71,000	
-	(c) Interest Payment and Servicing of Debt				
16	249—Interest Payments	}	7,67,03,000	7,67,03,000	
	(d) Administrative Services				
Serial 17	251—Public Service Commission		8,000	8,000	
18	252—Secretariat-General Services		1,27,392	1,27,392	
20	254—Treasury and Accounts Administration	20,26,000	••	20,26,000	
21	255—Police	2,34,96,000	38,260	2,35,34,260	
24	258—Stationery and Printing	41,51,000		41,51,000	

1	2		3	
Demand		S	ums not exceeding	
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
Γ	259—Public Works		15,55,000	15,55,000
	(Public Works under Functional heads) B—Social and Community Services			
	283—Housing (Buildings)	21,15,000		21,15,000
25	Capital Expenditure Outside the Revenue Account			
	(Capital Outlay on Public Works under Functional heads)			
	B—Capital Account of Social and Community Services	-		
	480—Capital Outlay on Medical (Buildings)		20,72,084	20,72,084
	Total	21,15,000	36,27,084	57,42,084
	REVENUE ACCOUNT			
	A—General Services			
	(d) Administrative Services			
26	260—Fire Protection and Control	20,82,000	41,970	21,23,970
27	265—Other Administrative Services	4,64,55,000		4,64,55,000
	(e) Pension and Miscellaneous General Services			
28	266—Pensions and Other Retirement benefits	1,34,60,000	27,65,000	1,62,25,000
30	268—Miscellaneous General Services	99,51,000		99,51,000
	B—Social and Community Services			
	Capital Expenditure Outside the Revenue Account			
	F—Loans and Advances			
32	677—Loans for Education, Art and Culture (Sports)	3,05,56,000		3,05,56,000

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1	2		3	
Demand Number/		S	ums not exceeding	5
Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	B—Social and Community Services			
33	277—Education (Youth Welfare)		36,376	36,376
34	277—Education (Excluding Sports and Youth Welfare).	1,16,54,000	488	1,16,54,488
36	280—Medical		* 37,366	37,366
37	281—Family Welfare	9,38,000		9,38,000
	283—Housing	34,21,000	1,000	34,22,000
39	Capital Expenditure Outside the Revenue Account			
	B—Capital Account of Social and Community Services			
	483—Capital Outlay on Housing		3,26,020	3,26,020
	Total	34,21,000	3,27,020	37,48,020
	REVENUE ACCOUNT			
	B—Social and Community Services			•
40	284—Urban Development	1,79,05,20,000	, .	1,79,05,20,000
	288—Social Security and Welfare (Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes).		1,46,854	1,46,854
	C—Capital Account of Economic Services			
45	(b) Capital Account of Agriculture and Allied Services			
	505—Capital Outlay on Agriculture (Excluding Public Undertakings) (Tribal Areas Sub-Plan).		, 1,29,829	1,29,829
	Total		2,76,683	2,76,683

1	2		3	
Demand		S	ums not exceeding	
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
46	REVENUE ACCOUNT  B—Social and Community Services  288—Social Security and Welfare (Excluding Civil Supplies, Relief and Rehabilitation of Displaced Persons and Repatriates and Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes).  Capital Expenditure Outside the Revenue Account  F—Loans and Advances  688—Loans for Social Security and Welfare (Excluding Civil Supplies, Relief and Rehabilitation of Displaced		26,074	26,074
	Persons and Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes).	11,60,000		11,60,000
:	Total	11,60,000	26,074	11,86,074
	REVENUE ACCOUNT			
	B—Social and Community Services			•
47	289—Relief on account of Natural Calamities	38,40,33,000		38,40,33,000
	C—Economic Services			
	(a) General Economic Services			
49	296—Secretariat—Economic Services	53,65,000		53,65,000
51	304—Other General Economic Services	6,32,000		6,32,000

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1	2		3	
Demand Number/		S	ums not exceeding	
Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	Capital Expenditure Outside the Revenue account			
	C—Capital Account of Economic Services			
	(b) Capital Account of Agriculture and Allied Services			
52	505—Capital Outlay on Agriculture (Excluding Public Undertakings)		41,947	41,947
	REVENUE ACCOUNT  C—Economic Services			
	(b) Agriculture and Allied Services			
	306—Minor Irrigiation		1,17,387	1,17,387
	Capital Expenditure Outside the Revenue Account	į		
53	C—Capital Account of Economic Services			
-	(b) Capital Account of Agriculture and Allied Services	974.		v
	506—Capital Outlay on Minor Irrigation, Soil Conservation and Area Development.		92,271	92,271
;	Total		2,09,658	2,09,658
54	509—Capital Outlay on Food		12,985	12,985

1	2		3	
Demand		Sums not exceeding		
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(b) Agriculture and Allied Services			
55	310—Animal Husbandry		24,088	24,088
Γ	311—Dairy Development	32,81,000	• • •	32,81,000
	Capital Expenditure Outside the Revenue Account			
56	C—Capital Account of Economic Services			
	(b) Capital Account of Agriculture and Allied Services			
	511—Capital Outlay on Dairy Development (Excluding Public Undertakings).		2,25,000	2,25,000
	Total	32,81,000	2,25,000	35,06,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(b) Agriculture and Allied Services			
58	313—Forest (Excluding Lloyd Botanic Garden, Darjeeling).		36,000	36,000
	Capital Expenditure Outside the Revenue Account			
	F—Loans and Advances			
59	714—Loans for Community Development (Panchayat).	13,00,000		13,00,000

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1	2		3	
Demand Number/		S	ums not exceeding	
Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(b) Agriculture and Allied Services		_	
60	314—Community Development (Excluding Panchayat)	13,93,71,000		13,93,71,000
	Capital Expenditure Outside the Revenue Account	-		
	C—Capital Account of Economic Services			
	(c) Capital Account of Industry and Minerals			
61	522—Capital Outlay on Machinery and Engineering Industries (Closed and Sick Industries).	52,00,000		52,00,000
	526—Capital Outlay on Consumer Industries (Closed and Sick Industries).	53,94,000		53,94,000
	Total	1,05,94,000		1,05,94,000
62	520—Capital Outlay on Industrial Research and Development (Excluding Public Undertakings and Closed and Sick Industries)	1,19,61,000		1,19,61,000
	(d) Capital Account of Water and Power Development			
66	532—Capital Outlay on Multipurpose River Projects	• •	97,500	97,500
	533—Capital Outlay on Irigation, Navigation, Drainage and Flood Control Projects		18,17,623	18,17,623
	Total		19,15,123	19,15,123

1	2		3	
Demand		Sums not exceeding		
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT  C—Economic Services			
	(e) Transport and Communications			
Γ	337—Roads and Bridges	67,32,000	25,250	67,57,250
	Capital Expenditure Outside the Revenue Account		.,	3 · ,
70	C—Capital Account of Economic Services			
	(e) Capital Account of Transport and Communications			
	537—Capital Outlay on Roads and Bridges		12,03,391	12,03,391
	Total	67,32,000	12,28,641	79,60,641
	REVENUE ACCOUNT			
	C—Economic Services			
	(e) Transport and Communications			
71	338—Road and Water Transport Services	89,02,14,000		89,02,14,000
	D-Grants-in-aid and Contributions			
74	363—Compensation and Assignments to Local Bodies and Panchayati Raj Institutions (Excluding Panchayat)	56,98,000		56,98,000

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1	2	<u></u>	3	
Demand		S	ums not exceeding	3
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(c) Capital Account of Industry and Minerals			
76	526—Capital Outlay on Consumer Industries (Public Undertakings).	2,59,41,000		2,59,41,000
	REVENUE ACCOUNT			
	B-Social and Community Services			
77	295—Other Social and Community Services (Zoological and Public Gardens)	1,32,000		1,32,000
	C—Capital Account of Economic Services			
	(c) Capital Account of Industry and Minerals			
82	526—Capital Outlay on Consumer Industries (Excluding Public Underta- kings and Closed and Sick Industries).		93,35,391	93,35,391
	EPublic Debt			
G	603—Internal Debt of the State Government		6,02,53,97,000	6,02,53,97,000
Serial 85	604—Loans and Advances from the Central Government.		1,03,56,06,000	1,03,56,06,000
L	Total		7,06,10,03,000	7,06,10,03,000
	Grand Total	3,43,60,78,000	7,15,82,21,546	10,59,42,99,546